

12-05 Mrs.

## PAPERS LAID ON THE TABLE

## NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

The Minister of Commerce (Shri Kanungo): Sir, I beg to lay on the Table a copy of Notification No. S.O. 754 dated the 11th April, 1958, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1383/59].

## ANNUAL REPORTS UNDER THE COMPANIES ACT

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of each of the following Reports:—

- (i) Annual Report of the National Small Industries Corporation Private Limited for the year 1957-58, along with the Audited Accounts. [Placed in Library. See No. LT-1384/59]
- (ii) Annual Report of the Hindustan Cables Private Limited for the year 1957-58, along with the Audited Accounts. [Placed in Library. See No. LT-1385/59].
- (iii) Annual Report of the Export Risks Insurance Corporation (Private) Limited for the period from the 30th July, 1957 to the 30th September, 1958, along with the Audited Accounts. [Placed in Library. See No. LT-1386/59].

## ANNUAL REPORT OF NATIONAL PRODUCTIVITY COUNCIL

Shri Manubhai Shah: Sir, I beg to lay on the Table a copy of the Annual Report of the National Productivity Council for the year 1958-59. [Placed in Library. See No. LT-1387/59].

## AUDITED ACCOUNTS OF EMPLOYEES' STATE INSURANCE CORPORATION.

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Audited Accounts of the Employees' State Insurance Corporation for the year 1957-58. [Placed in Library. See No. LT-1388/59].

## OPINIONS ON BILL

Sardar A. S. Saigal (Jānigir): Sir, I lay on the Table Paper No. 1 to the Bill to provide for the better administration of Sikh Gurdwaras situated in different States of Indian Union and for inquiries into matters connected therewith which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 12th December, 1958.

## MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provision of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 20th April, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

## DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1958-59

The Minister of Railways (Shri Jagjivan Ram): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1958-59.